(2)

Declaration of Assets and Liabilities

Year. 2023-24

At <1 of 1 -1

I, ASHUTOSH KumAR, son/daughter/wife of SANJAY OJHA

ged......24 years, belonging to B:v:S

service and presently working as OFFICE ATTENDENT (GARDENER)

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give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

. 1	Sr. Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
-	i) Cash	50,000		VE.		
(11)	i) Deposits in Banks, Financia Institutions And	30,000		*		
	Non-Banking Financial	5000 , CANARA BI	91x -	-		_
	Companies	2000, P.P.F. 5.B.I				
(iii) Bonds, Debentures and Shares in companies	22,000 SHARE IN <u>N.S.E</u>				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-				^
(v)	Motor Vehicles (details of make, etc.)		-		-	~
(vi)	Jewellery (give details of weight and value)	50g		-	-	-
(vii)	Other assets, such as values of claims / interests	-		~		-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

also	have to be indicated]		·	I B	Dependan	Dependant-
Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	t-2 Name	3 Etc. Name
(i)	Agricultural Land	9- 8 - 1 - N - 5	C 4 (4) (4) (4)	N YESEN AND		3
	- Location(s)		_	_	~	
	- Survey number(s)					-
	- Extent (Total				9	
	measurement) -Current market value					
(ii)	Non-Agricultural Land					
(11)	- Location(s)					
	- Survey number(s)			_		_
	- Extent (Total	-				
	measurement)		A		and a second	
	-Current market value					
(iii)	Buildings (Commercial	and the state of the state of				
	and residential)					
	Location(s) - Survey /door					
	number(s)	_	_		7	
1	- Extent (Total		ž.			
	measurement)		en * L			
	- Current market					
	value					
(iv)	Houses / Apartments,			**		
	etc.			***.		
	- Location(s)	_	-	_	~	
••	- Survey /door					
	number(s) - Extent (Total					en en ja en e
	measurement)				94 33001-0000003 8009-0000000	
	- Current market	- " -	3 1			
	value					
(v)	Others (such as			_	_	_
' '	interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	4,00000/ K.S 5.B.I	
(-/	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_	1
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		_

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	(d) dues to departments dealing with telephones	,	•
	(e) dues to departments dealing with government transport (including		
	aircraft and helicopters) (f) Other dues, if any	-	
	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	IGFPK6613G	
	Account Number (PAN)] (ii) Wealth Tax [Also		
\$704 104 104 104 104 104 104 104 104 104 1	indicate the assessment year upto which Wealth	1	
	Tax return filed.] (iii) Sales Tax [Only in		4
	case of proprietary business]	early was a large of	- 104 1
	(iv) Property Tax		

(iv) Property Tax	17
C. Personal Detail	
GPF/CPF/PRAN No. :- 110145365413	
Gender :- M (M/F)	
Date of Birth :- 28091998 (DD/MM/YYYY)	
Class/Group :- (A/B/C	
Cadre :- [Full Name e.g. B.A.SBihar Administrative Service,	
B.S.S Bihar Secretariat Service etc.)	
I hereby declare that the above details are true to the best of my	
knowledge and belief.	
Signature AShutosh Kumas Name of Employee: ASHUTOSH KUMAR	١
Place: PATNA Designation: OFFICE ATTANDENT (GARDENER))
Date: Department: BIHAR WIDHAN SABHA CARE TACER SECTION	
to a form must be in A4 size	

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.